

**From,**

**Rajiv Sharma, HJS,  
Joint Registrar (Judicial) (Services),  
High Court of Judicature  
at Allahabad**

**To,**

**The Director,  
Institute of Judicial Training & Research, U.P.,  
Vineet Khand, Gomati Nagar,  
Lucknow**

**No. 16 /JR(S)/2015      Dated: Allahabad: January 13, 2015**

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**Subject:      Regarding nomination for Refresher Training Programme for  
Additional District Judges & Civil Judges under 13<sup>th</sup> Finance  
Commission Scheme at JTRI, Lucknow.**

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**Sir,**

With reference to your letter no. JTRI/RTFC-R-3/2473 dated 24.12.2014 on the above subject, I am directed to inform you that Court has been pleased to approve the proposal and nominate the officers mentioned at Lists 'A' & 'B' for Refresher Training Programme for Additional District Judges & Civil Judges under 13<sup>th</sup> Finance Commission Scheme scheduled from 19.01.2015 to 23.01.2015 (excluding the officers who are retired or due to retired namely S/Sri Ram Mohan Sharma, Jai Prakash-II, Saleem Ahmad Khan & Madhu Sudan Wadhawa and suspended officers namely S/Sri Om Prakash-V, Chandra Bhan-III, Gauri Shankar Gupta, Shyamal Mishra & Budh Ram Bansal and lady officers namely Smt. Kiran Bala, Smt. Poonam, Smt. Shraddha Tiwari, Smt. Shweta Srivastava, Smt. Ekta Singh and Smt. Ritu Nagar) at JTRI, Lucknow.

I am therefore to request you to take necessary steps accordingly.

Yours faithfully

Sd/-

**Joint Registrar (Judicial) (Services)**

**No. 16 (i)/JR(S)/2015 dated: January 13, 2015**

Copy forwarded for information and necessary action to:

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P, Lucknow.
2. All the District & Sessions Judges with request to kindly inform the officer concerned accordingly and direct them to report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training.
3. Sri Ashok Kumar Saxena, Secretary, Lok Ayukta, Lucknow, Sri Subhash Chandra Kulshrestha, Judicial Member, Commercial Tax Tribunal, Agra, Sri Ram Krishna Upadhyay, Registrar (Judicial) (Selection & Appointment), High Court of Judicature at Allahabad, Sri Mohd. Faiz Alam Khan, Registrar (Judicial) (Confidential), High Court of Judicature at Allahabad, Sri Vikas Kunvar Srivastava, Joint Registrar (Judicial) (Listing), High Court of Judicature at Allahabad and Sri Rakesh Kumar-IV, Officer on Special Duty (Judicial), High Court of Judicature at Allahabad with the request kindly to report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training programme, under intimation to Hon'ble Court.

4. Sri Rajiv Maheshwaram, Deputy Secretary, UP State Legal Services Authority, Lucknow and Smt. Shabistan Aquil, Deputy Director (Law), Competition Commission of India, New Delhi with the request kindly to report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training programme, under intimation to Hon'ble Court.
5. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

**Sd/-**  
**Joint Registrar (Judicial) (Services)**

**Refresher Training Programme for Addl. District & Sessions Judges**  
(Round-3 Under 13<sup>th</sup> Finance Commission Scheme)  
**Duration: 19. 01.2015 to 23.01.2015**

Sl. No.	Batch	I.D.	Name of Officer	Designation	Place of Posting
1.	1996	3160	Sri Naresh Singh	Addl. District & Sessions Judge	Anpara-Sonbhadra
2.	1982	4549	Sri Ram Mohan Sharma	Due to Retire on 31.01.2015	
3.	1982	4573	Sri Musharraf Husain	Addl. District & Sessions Judge	Bulandshahar
4.	1982	5056	Sri Jai Prakash-II	Due to Retire on 31.01.2015	
5.	1983	5070	Sri Om Prakash-V	Under Suspension	
6.		5090	Sri Ashok Kumar Saxena	Secretary Lok Ayukta	Lucknow
7.		5105	Sri Indrish Kumar	Addl. District & Sessions Judge	Ghaziabad
8.	1983	5107	Sri Subhash Chandra Kulshrestha	Judicial Member, Commercial Tax Tribunal	Agra
9.	1983	5109	Sri Dileep Kumar Srivastava	Addl. District & Sessions Judge	Rai Bareli
10.	1983	5113	Sri Saleem Ahmad Khan	Due to Retire on 31.01.2015	
11.	1984	5145	Sri Ram Krishna Upadhyay	Registrar (Jud.) (S&A)High Court	Allahabad
12.	1984	5157	Sri Madhu Sudan Wadhawa	Voluntary retired on 08.09.2014	
13.	1984	5163	Sri Rajiv Goyal	Addl. District & Sessions Judge	Mau
14.	2000	1483	Sri Rajendra Kumar-IV	Addl. District & Sessions Judge	Rampur
15.	2000	1484	Sri Mohd. Faiz Alam khan	Registrar (Jud.) (Conf.)High Court	Allahabad
16.	2000	1485	Sri Vikas Kunvar Srivastava	Registrar (Jud.) (Listing)High Court	Allahabad
17.	1984	5166	Sri Ram Preeti Dwivedi	Addl. District & Sessions Judge	Bahraich
18.	1984	5170	Sri Vinod Kumar Singh Rathore	Spl. J. (SC/ST, Pev.of Atroci Act)	Etawah
19.	1985	5283	Sri Allah Rakhai	Principal Judge, Family Court	Lakhimpur Kheri
20.	1985	5306	Sri Chandra Bhan-III	Under Suspension	
21.	1986	5338	Sri Kaushalendra Kumar Sinha	Addl. District & Sessions Judge	Bulandshahar
22.	1986	5339	Sri Gauri Shanker Gupta	Under Suspension	
23.	1987	5427	Dr. Ashok Kumar Singh-IV	Addl. District & Sessions Judge	Ramabai Nagar
24.	1988	5620	Sri Rakesh Kumar-IV	O.S.D. (Judicial) High Court	Allahabad
25.	1997	5860	Smt. Reeta Gupta	Addl. District & Sessions Judge	Meerut

**Refresher Training Programme for Civil Judges  
(Round-3 Under 13<sup>th</sup> Finance Commission Scheme)  
Duration: 19. 01.2015 to 23.01.2015**

Sl. No.	Batch	I.D.	Name of Officer	Designation	Place of Posting
1.	1997	5911	Sri Surendra Kumar Paswan	Addl. Chief Judicial Magistrate	Sonbhadra
2.	1999	5925	Sri Mahesh Kumar Kushwaha	Judge Small Causes Court	Bareilly
3.	2000	6105	Smt. Kiran Bala	Addl. Chief Judicial Magistrate	Allahabad
4.	2000	6075	Sri Sunil Kumar	A.C.J.M. (Railway)	Aligarh
5.	2000	6155	Sri Rakesh Kumar-V	Addl. Chief Judicial Magistrate	Budaun
6.	2000	6076	Sri Sunil Kumar Singh-III	Civil Judge (Senior Div.)	Pilibhit
7.	2003	6194	Sri Bhoopesh Kumar Gupta	Addl. Civil Judge (Junior Div.)	Deoria
8.	2003	6195	Smt. Sonica Choudhary	Addl. Civil Judge (S.D.)/ACJM	Allahabad
9.	2003	6225	Smt. Arti Fauzdar	Addl. Civil Judge (S.D.)/ACJM	Bareilly
10.	2003	6249	Sri Dhirendra Kumar-II	Addl. Civil Judge (S.D.)/ACJM	Agra
11.	2003	6501	Sri Rajiv Maheshwaram	Dy. Secretary, UPSLSA	Lucknow
12.	2003	6269	Sri Shyamal Mishra	Under Suspension	
13.	2003	6283	Smt. Shabistan Aquil	Dy. Director (Law) Competition Comm. of India	New Delhi
14.	2003	6338	Km. Parul Srivastava	Addl. Chief Judicial Magistrate	Unnao
15.	2003	6345	Km. Archana Gupta	Addl. Civil Judge (S.D.)/ACJM	Meerut
16.	1990	5802	Sri Budh Ram Bansal	Under Suspension	
17.	2003	6490	Smt. Rekha Singh	Judicial Magistrate	Mathura
18.	2006	1543	Sushri Rashmi Singh	Civil Judge (J.D.)	Lucknow
19.	2006	1547	Sushri Poonam	Law Officer (Women) UP Rajya Mahila Ayog	Lucknow
20.	2006	1548	Sushri Shraddha Tiwari	Spl. Judl. Magistrate (Air& Water Pol)	Lucknow
21.	2006	1629	Sri Lokesh Kumar	Civil Judge (Junior Div.)	Kaisarganj at Bahraich
22.	2006	1706	Sushri Lavey Yadav	Addl Civil Judge (J.D.)	Nagina-Bijnor
23.	2006	1685	Smt. Reema Malhotra	Addl. Civil Judge (J.D.)	Tilhar-Shahjahanpur
24.	2006	1639	Smt. Shweta Srivastava	Judicial Magistrate	Barabanki
25.	2006	1572	Sushri Noori Ansar	Addl. Civil Judge (J.D.)	Gonda
26.	2006	1582	Sri Amar Singh	Addl. Civil Judge (J.D.)	Budaun
27.	2006	1585	Sri Nitin Pandey	Judicial Magistrate	Allahabad
28.	2006	1644	Sushri Rachana Singh	Metropolitan Magistrate	Kanpur Nagar
29.	2006	1587	Sri Madhur Avasthy	Addl. Civil Judge (J.D.)	Ramabai Nagar
30.	2006	1647	Sushri Shivani Singh	Addl. Civil Judge (J.D.)	Allahabad
31.	2006	1711	Sri Saurabh Dwivedi	Judicial Magistrate	Azamgarh
32.	2006	1589	Sri Rohit Singh	Civil Judge (J. D.)	Aonla-Bareilly
33.	2006	1590	Smt. Tanu Bhatnagar	Addl. Civil Judge (J.D.)	Aonla-Bareilly
34.	2006	1712	Sushri Archana Tewari	Addl. Civil Judge (J.D.)	Varanasi
35.	2006	1735	Km. Poonam Pathak	Judicial Magistrate	Allahabad

36.	2006	1749	Km. Bushra Adil Rizvi	Judicial Magistrate	Gautambuddha Nagar
37.	2006	1601	Smt. Ekta Singh	Addl. Civil Judge (J.D.)	Fatehpur
38.	2006	1717	Sushri Mirzazeenat	Addl. Civil Judge (J.D.)	Lucknow
39.	2006	1718	Sri Ran Vijay Pratap Singh	Judicial Magistrate	Jhansi
40.	2006	1609	Smt. Shubhi Gupta	Civil Judge (Junior Div.)	Dalmau at Rae Bareli
41.	2006	1720	Smt. Jyoti Singh	Addl. Civil Judge (J.D.)	Mathura
42.	2006	1698	Sushri Tarannum Khan	Judicial Magistrate	Agra
43.	2006	1700	Sushri Suneeta Sharma	Judicial Magistrate	Ramabai Nagar
44.	2006	1669	Sushri Seema Singh	Metropolitan Magistrate	Kanpur Nagar
45.	2006	1671	Sushri Ritu Nagar	Addl. Civil Judge (J.D.)	Sitapur
46.	2006	1616	Sri Sandeep Chaudhary	Metropolitan Magistrate	Kanpur Nagar
47.	2006	1750	Sri Navneet Kumar Bharti	Addl. Civil Judge (J.D.)	Jhansi
48.	2006	1620	Sushri Alka Yadav	Civil Judge (Junior Div.)	Khalilabad at Basti
49.	2006	1675	Sri Devendra Nath Goswami	Judicial Magistrate	Ghazipur
50.	2006	1746	Smt. Swati	Addl. Civil Judge (J.D.)	Allahabad
51.	2006	1789	Sushri Poonam Singh-II	Judicial Magistrate	Jhansi
52.	2006	1792	Sushri Richa Walia	Addl. Civil Judge (J.D.)	Etah
53.	2006	1805	Smt. Tarkeshwari Singh	Judicial Magistrate	Ballia